

NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

TP/MP/ 36 of 2019 [TP/MP/ 111 of 2016 in (CP 79 of 2015)]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2020

Name of the Company:

Rajiv Nahar & Ors  
V/s  
Aeon Housing Pvt Ltd & ors

Section:

397-398 of Companies Act

**ORDER**

Learned Counsel Mr. Jatin Sehgal appeared for the Petitioner.

No one appeared for the Respondent.

The pleadings are complete in the matter.

The matter to appear for further consideration on 08.10.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 20th day August, 2020